

(c) what is the number of Muslim and Christian students studying in the Banaras University?

**The Parliamentary Secretary to the Minister of Education and Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) The Government of India have amended the Aligarh Muslim University and Benares Hindu University Acts whereby the membership of the Courts of the two Universities has been thrown open to all persons irrespective of religion or caste. Religious instruction in both the Universities is now given only to those who wish to receive it.

(b) and (c). Information for 1952-53 is not yet available as admissions have just commenced. A statement showing the information for 1951-52 is laid on the Table of the House. [See Appendix X, annexure No. 34.]

**प्रो० अग्रवाल :** क्या मैं यह जान सकता हूँ कि अलीगढ़ यूनिवर्सिटी में जो विद्यार्थी पढ़ते हैं वह एक साथ होस्टल्स में रहते हैं या अलग अलग होस्टल्स में रहते हैं ?

**मल्ट्री ऑफ़ अिजुकेशन अिण्ड निजिगल रसोर्स अिण्ड सांतिफिक रसर्च (मोलना आड) :** जहाँ तक गूवर्नमेंट के एलम में है कौनी खास अलग अंनयाम नहीं है - वहाँ मली जली जंदकी है -

**[The Minister of Education and Natural Resources and Scientific Research (Maulana Azad):** So far as the Government are aware, there are no separate arrangements. They live together.]

**प्रो० अग्रवाल :** क्या मैं जान सकता हूँ कि अलीगढ़ यूनिवर्सिटी में कितने नान मुस्लिम प्रोफेसर्स हैं और बनारस यूनिवर्सिटी में कितने नान हिन्दू प्रोफेसर्स हैं ?

**मोलना आड :** अस का जवाब मैं लभी नहीं दे सकता -

**[Maulana Azad:** I cannot give this information at this time.]

**श्री एम० एल० द्विवेदी :** क्या मैं माननीय बरमन से पूछ सकता हूँ कि अलीगढ़

यूनिवर्सिटी में जो आपयेलमेलाजी की शाखा खोली गई है उसके लिये सरकार ने कितनी रकम देने का विचार किया है ?

**Mr. Speaker:** I think he is repeating that question in a different form.

**Shri M. L. Dwivedi:** It was not replied to on that day.

**Mr. Speaker:** Order, order. He may put a separate question.

**मोलना आड :** अस का तेलु गेलतु  
मल्ट्री से है - अिजुकेशन मल्ट्री  
से नहीं है -

**[Maulana Azad:** The question relates to the Ministry of Health and not to the Ministry of Education.]

**Shri S. N. Das:** May I know the number of students in each of these Universities who had expressed their willingness to receive religious instructions and the number of students who are already given religious instruction there?

**मोलना आड :** मैं लीक अस का जवाब  
कैसे दे सकता हूँ - नोस की  
जुरुरत है -

**[Maulana Azad:** I cannot give this information offhand. I require notice.]

**Jonab Amjad Ali:** Sir, may I ask, through you, the hon. questioner a question? What does he mean by "the communal atmosphere of the Aligarh and Banaras Universities"?

**Mr. Speaker:** Order, order.

**Jonab Amjad Ali:** Is he prepared to explain it, Sir?

**Mr. Speaker:** The Question-hour is intended for eliciting information from the Treasury Benches and not information from other sources.

**Jonab Amjad Ali:** The question mentions...

**Mr. Speaker:** I know what he wants, but he may discuss it outside with him.

#### RESERVE BANK CREDIT POLICY

\*2168. **Shri Barman:** Will the Minister of Finance be pleased to state:

(a) what amount of credit the Reserve Bank of India had financed

to the Scheduled Banks in the years 1950 and 1951;

(b) what is the amount that has been paid back to the Reserve Bank in these two years; and

(c) what are the main purposes for which the credit was given for working capital, for productive investment or for other necessities?

**The Minister of State for Finance (Shri Tyagi):** (a) and (b). The total advances granted by the Reserve Bank of India to scheduled banks amounted to Rs. 13.72 crores in 1950 out of which Rs. 12.98 crores was repaid during the year and to Rs. 76.57 crores in 1951 out of which Rs. 56.67 crores was repaid during the year.

(c) The credit was given mainly to enable the banks to meet their temporary requirements of cash resources arising out of factors such as increased demand for money due to stringent conditions in the money market, withdrawal of deposits, etc. The question of such advances being made for "working capital" or for "productive investment" does not arise.

**Shri Barman:** May I know if the recent increment in the rate of interest has in any way affected productive investment in the country?

**Shri Tyagi:** It will be difficult for me to give a definite reply offhand to this wide question.

**Dr. Deshmukh:** Could the hon. Minister state the amount of advances made during the year 1952, up to the end of June?

**Shri Tyagi:** I would like to have notice of that question.

**Shri A. C. Guba:** Arising out of the answer to part (c) of the question may I know how many banks have been helped in this way and what is the number State-wise?

**Shri Tyagi:** I am sorry I have not got statistics about the number of banks.

श्री आर० एन० सिंह : क्या मैं जान सकता हूँ कि इंडिया के सिंडिकेट बैंक में इमददी बैंक रामपुर भी है या नहीं ।

**Mr. Speaker:** Order, order.

**Dr. P. S. Deshmukh:** Has the Government followed a credit policy of contracting the debt during 1952 as

compared with 1951—has it been their policy to give less advances in 1952 as compared with 1951?

**Shri Tyagi:** No, Sir. It was not basically the policy of the Reserve Bank to give or not to give advances. It was more based on the demand that came from the scheduled banks.

**Shri A. C. Guba:** May I know what amount the Reserve Bank has advanced to scheduled banks for agricultural purposes?

**Shri Tyagi:** It is difficult to give separate figures. I have got the total figures. The breakup can be supplied if the hon. Member is anxious to have it. I would like to have notice.

**Shri Barman:** May I know whether it is the policy of the Reserve Bank at the time of granting these credit facilities to the scheduled banks to consider what kind of investments the scheduled banks are financing for which they want the credit facilities—do they consider it as a matter of policy or not?

**Shri Tyagi:** In 1950 a smaller amount of advances was given to the scheduled banks. They demanded smaller amounts. That was partly due to easy conditions in the market and not on account of the Reserve Bank refusing to give the advances.

**Shri T. S. A. Chettiar:** Is it one of the conditions of the advance that it should not be invested in long-term investments?

**Shri Tyagi:** In fact the Reserve Bank cannot give any long-term loans, and therefore the result is that the scheduled banks cannot also invest large amounts on a long-term basis.

#### HOOKAH TOBACCO

\*2169. **Shri Barman:** Will the Minister of Finance be pleased to state:

(a) what are the prices ruling this year of Hookah tobacco and what is the excise duty payable on such tobacco; and

(b) is it a fact that the price of tobacco has gone down abnormally?

**The Minister of State for Finance (Shri Tyagi):** (a) A statement showing the wholesale prices of established qualities of Hookah tobacco, ruling in the principal markets, during the period January to July 1952, is laid on the Table of the House. [See Appendix X, annexure No. 35.]

The rate of excise duty on Hookah tobacco is six annas per lb.